## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:1237 ANSWERED ON:13.07.2009 BAN ON IMPORT OF CHINESE MOBILES Majhi Shri Pradeep Kumar;Pandey Shri Ravindra Kumar

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether a large number of Chinese mobile phones without International Mobile Equipment Identity (IMEI) number are being imported in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to ban the import of such mobiles in view of security concerns; and
- (d) if so, the action taken by the Government in this regard?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) Vide Notification No.112 (RE-2008)/2004-2009 dated 16th June, 2009, the Government has prohibited the import of 'Mobile Handsets' (classified under EXIM Code '8517') without International Mobile Equipment Identity (IMEI) No. or with all Zeroes IMEI with immediate effect.